

**Central Administrative Tribunal
Jammu Bench, Jammu**

T.A. No. 62/1985/2020
(S.W.P. No. 245/2011)

This, the 07th day of May, 2021

(Through Video Conferencing)



Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Khursheed Ahmad ItooApplicant

(Mr. Aftab Ahmad)

VERSUS

State of J&K and othersRespondents

(Mr. Rajesh Thapa, ld. DAG)

ORDER (ORAL)

Hon'ble Mr. Anand Mathur, Member (A):

The T.A. arises out of SWP No. 245/2011 (T.A. No. 1985/2020) wherein the relief was claimed against the Post of Education Volunteer (EV) in the Education Department. It is not a civil post and the Tribunal does not have any jurisdiction. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

(Anand Mathur)
Member (A)

(Rakesh Sagar Jain)
Member (J)

JNS